

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 107 (ND) 15

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

**NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mr. Pankaj Bhagat, Advocate
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For the Respondent:	Mr. Naveen Dahiya, Mr. Karan Mahotra, Advocates for R-3. Mr. Rohan Yadav, Advocate for R-4
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ORDER

Request of adjournment is being made by Ld. Counsel for the Petitioner.
To come up for further consideration on 22nd January, 2018.

S-D

(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra)
Member (J)